

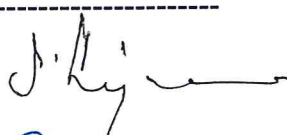

(12)

**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 27/07/2017 AT 10.30 AM**


**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**

**APPLICATION NUMBER :  
PETITION NUMBER : TCP/44/ (IB)/2017  
NAME OF THE PETITIONER(S) : SPX FLO TECHNOLOGY INDIA PVT LTD  
NAME OF THE RESPONDENT(S) : ORCHID CHEMICALS PHARMACEUTICALS LTD  
UNDER SECTION : 433 ( e)(f)**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	NANCHILL J. RAJKUMAR	Advocate Counsel for Respondent	
	Rahul Jami	Counsel for Petitioner	

**ORDER**

Counsel representing both the parties are present. Counsel for respondent prayed time for compliance of the proposal of compromise since they need some instructions from the Bank for payment. The proposal has already been placed before the petitioner. Counsel for petitioner reported no objection to grant time. Counsel for petitioner submitted that there is an undertaking to make part payment of the claim on 01.08.2017. Considering the submissions of both the counsel and in view of the settlement process, time extended at their request. Put up on 04.08.2017 at 10.30 A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)